# RESUME OF WORK DONE BY LOK SABHA

## THIRD LOK SABHA—ELEVENTH SESSION

17th February to 11th May, 1965



LOK SABHA SECRETARIAT NEWDELHI

#### LOK SABHA SECRETARIAT

#### 'Resume' of work done by Lok Sabha during the Eleventh Session of Third Lok Sabha

Period of Session .

17th February to 11th May, 1965.

Number of sittings.

57

Number of sitting hours

380 hours and 17 minutes.

#### 2. ADJOURNMENT MOTIONS:

Notices received

.. 65

Brought before the House

ΙI

1

Consent given by the Speaker but leave

not granted by the House .

. 9

### Admitted and discussed :

Consent withheld

Sl. No. Subject

Member

Date when Date when Decision of admitted discussed the House

I Alleged failure of the Government in handling the language issue.
Shri H. N. Mukerjee 18-2-65 18-2-65 Negatived

#### 3. BILLS

#### A. GOVERNMENT BILLS

## (i) Introduced:

- (I) The Armed Forces (Special Powers) Continuance Bill, 1965.
- (2) The Income-tax (Amendment) Bill, 1965.
- (3) The Finance Bill, 1965.
- (4) The Insurance (Amendment) Bill, 1965.
- (5) The Appropriation Bill, 1965.
- (6) The Appropriation (Railways) Bill, 1965.
- (7) The Appropriation (Railways) No. 2 Bill, 1965.
- (8) The Appropriation (Vote on Account) Bill, 1965.
- (9) The Kerala Appropriation (Vote on Account) Bill, 1965.
- (10) The Kerala Appropriation Bill, 1965.
- (11) The Union Territories (Direct Election to the House of the People) Bill, 1965.
- (12) The Coal Mines Provident Fund and Bonus Schemes (Amendment) Bill, 1965.
- (13) The Antiquities (Export Control) Amendment Bill, 1965.
- (14) The High Court Judges (Conditions of Service) Amendment Bill, 1965.

- (15) The Representation of the People (Amendment) Bill, 1965.
- (16) The Appropriation (No. 2) Bill, 1965.
- (17) The Kerala State Legislature (Delegation of Powers) Bill, 1965.
- (18) The Delhi Land Reforms (Amendment) Bill, 1965.
- (19) The Kerala Appropriation (No. 2) Bill, 1965.
- (20) The Cardamom Bill, 1965.
- (21) The Seamen's Provident Fund Bill, 1965.
- (22) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1965.

#### (ii) Bills passed by Rajya Sabha and laid on the Table :

- (1) The Employees' Provident Funds (Amendment) Bill, 1965.
- (2) The Press and Registration of Books (Amendment) Bill, 1965.
- (3) The Industries (Development and Regulation) Amendment Bill, 1965

#### (iii) Joint Committee—Extension of time for the presentation of the RePcit:

The Banaras Hindu University (Amendment) Bill, 1964 (introduced in Rajya Sabha and referred to Joint Committee by them)—time extended upto the first day of the Fifty-third Session of the Rajya Sabha.

#### (iv) Joint Committee-Evidence on Bills laid on the Table :

- (1) Joint Committee on the Press Council Bill, 1963.
- (2) Joint Committee on the Companies (Second Amendment) Bill, 1964.

#### (v) Report of Joint Committee presented:

The Companies (Second Amendment) Bill, 1964.

#### (vi) Report of Joint Committee laid on the Table:

The Press Council Bill, 1963.

#### (vii) Bills Passed:

- (1) The Income-tax (Amendment) Bill, 1965.
- (2) The Appropriation Bill, 1965.
- (3) The Armed Forces (Special Powers) Continuance Bill, 1965.
- (4) The Appropriation (Railways) Bill, 1965.
- (5) The Appropriation (Railways) No. 2 Bill, 1965.
- (6) The Appropriation (Vote on Account) Bill, 1965.
- (7) The Kerala Appropriation (Vote on Account) Bill, 1965.
- (8) The Kerala Appropriation Bill, 1965.
- (9) The Industries (Development and Regulation) Amendment Bill, 1965 (As passed by Rajya Sabha).
- (10) The Appropriation (No. 2) Bill, 1965.
- (11) The Finance Bill, 1965.
- (12) The Kerala State Legislature (Delegation of Powers) Bill, 1965.
- (13) The Kerala Appropriation (No. 2) Bill, 1965.
- (14) The Representation of the People (Amendment) Bill, 1965.

## (viii) Bills passed by Houses of Parliament and assented to by the President—ladd on the Table:

- (1) The Official Trustees (Amendment) Bill, 1964.
- (2) The Appropriation (Railways) No. 3 Bill, 1964.
- (3) The Indian Tariff (Amendment) Bill, 1964.
- (4) The Repealing and Amending Bill, 1964.
- (5) The Industrial Disputes (Amendment) Bill, 1964.
- (6) The Food Corporations Bill, 1964.
- (7) The Anti-Corruption Laws (Amendment) Bill, 1964.
- (8) The Slum Areas (Improvement and Clearance) Amendment Bill, 1964.
- (9) The Hindu Marriage (Amendment) Bill, 1964.
- (10) The Provisional Collection of Taxes (Amendment) Bill, 1964.
- (11) The Essential Commodities (Amendment) Bill, 1964.
- (12) The Prevention of Food Adulteration (Amendment) Bill, 1964.
- (13) The Payment of Wages (Amendment) Bill, 1964.
- (14) The Standards of Weights and Measures (Amendment) Bill, 1964.
- (15) The Foreign Exchange Regulation (Amendment) Bill, 1964.
- (16) The Income-tax (Amendment) Bill, 1965.
- (17) The Appropriation Bill, 1965.
- (18) The Appropriation (Railways) Bill, 1965.
- (19) The Appropriation (Railways) No. 2 Bill, 1965.
- (20) The Appropriation (Vote on Account) Bill, 1965.
- (21) Industries (Development and Regulation) Amendment Bill, 1965.
- (22) The Kerala Appropriation Bill, 1965.
- (23) The Kerala Appropriation (Vote on Account) Bill, 1965.

#### B. PRIVATE MEMBERS' BILLS

#### (i) Introduced:

- The Constitution (Amendment) Bill, 1964 (Amendment of article 368) by Shri Yashpaj Singh.
- (2) The Constitution (Amendment) Bill, 1964 (Amendment of articles 124 and 220) by Shri C. K. Bhattacharyya.
- (3) The Companies (Amendment) Bill, 1965 (Insertion of new section 13A, amendment of section 293 etc.) by Shri Yashpal Singh.
  - (4) The Hindu Succession (Amendment) Bill, 1965 (Amendment of section 14) by Pandit D. N. Tiwary.
  - (5) The Salaries and Allowances of Ministers (Amendment) Bill, 1965 (Amendment of section 6) by Shri Yashpal Singh.
  - (6) The Advocates (Amendment) Bill, 1965 (Amendment of sections 24 and 55) by Shri V. C. Parashar.
    - (7) The Motor Vehicles (Amendment) Bill, 1965 (Amendment of section 24) by Shri Yashpal Singh.
  - (8) The All India Ayurvedic Medical Council, 1965 by Shi A. T. Sarma.
  - (9) The Constitution ((Amendment) Bill, 1965 (Amendment of articles 15 and 16) by Shri Era Sezhiyan.
  - (10) The Constitution (Amendment) Bill, 1965 (Amendment of article 120) by Shri S. M. Banerjee.
- (II) The Constitution (Amendment) Bill, 1965 (Amendment of articles 105 and 194) by Shri Sivamurthi Swami.

- (12) The Constitution (Amendment) Bill, 1965 (Insertion of new article 339A) by Shri S. M. Siddiah.
- (13) The Constitution (Amendment) Bill, 1965 (Amendment of the Eigth Schedule) by Dr. L. M. Singhvi.
  - (14) The Code of Civil Procedure (Amendment) Bill, 1965 (Omission of section 80) by Shri Nath Pai.
- v (15) The Income-tax (Amendment) Bill, 1965 (Amendment of section 36) by Dr. L. M. Singhvi.
- (16) The Payment of Pensions to Members of Parliament Bill, 1965 by Shri Hem Raj.
- (17) The Constitution (Amendment) Bill, 1965 (Amendment of article 356) by Shri Hari Vishnu Kamath.
  - (18) The Indian Penal Code (Amendment) Bill, 1965 (Omission of section 3c9) by Shri Hari Vishnu Kamath.

#### (ii) Bills negatived :

- (1) The Salaries and Allowances of Ministers (Amendment) Bill, 1963 (Amendment of sections 3, 4, etc.) by Shri Hari Vishnu Kamath.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1964 (Omission of section 109) by Dr. Ram Manohar Lohia.
- (3) The Merchant Shipping (Amendment) Bill, 1963 (Amendment of section 456) by Shri Indrajit Gupta.
- (4) The Code of Criminal Procedure (Amendment) Bill, 1964 (Amendment of sections 127, 128 and 129) by Shri Hari Vishnu Kamath.

#### (iii) Bills withdrawn:

- (1) The Constitution (Amendment) Bill, 1964 (Amendment of article 75) by Shri Yashpal Singh.
- (2) The Young Persons (Harmful Publications) Amendment Bill, 1963 (Amendment of section 2) by Shri C. K. Bhattacharyya.
- (3) The Constitution (Amendment) Bill, 1964 (Omission of article 331) by Shri Panna Lal Barupal.

#### (iv) Opinions on Bill—laid on the Table:

Paper No. VI containing opinions on the Criminal Law Amendment Bill, 1963 by Shrimati T. Lakshmi Kanthamma.

#### (v) Bill under consideration:

The Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das—Motion for reference to Select Committee.

## 4. CALLING ATTENTION—STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

S1.		No. of March	Name of Minister	
No. Subject		Name of Member	Date of statement	
1	2	3	4	
1	Recent developments in Viet-	Shri N.C. Chatterjee	Sardar Swaran Singh	
	nam and the reacton of the Government of India thereto.		19-2-1965	

1	2	3	4
2	Large scale retrenchment of casual and temporary rail- way workers in South Eas- tern Railway at Kharagpur Kolaghat and other places.	Shri Dinen Bhattacharya	Dr. Ram Subhag Singh
3	Recent firing resorted to by East Pakistan Rifles in the Lathitilla area of Assam, in violation of the cease-fire agreement.	Shri Yashpal Singh	Shri Y.B. Chevan 25-2-1965
4	Agitation by teachers to press their demands and the Go- vernment's reacton thereto.	Shri Diwan Chand Sharma	Shri Bhakt Darshan 26-2-1965
5	Unrest among the Medical Officers of the Central Go- vernment Health Scheme over their promotion, emo- luments, etc.	Shri Diwan Chand Sharma	Dr. Sushila Nayar 2-3-1965
6	Reported fire in a bogie of the 24 Down passenger of the N. E. F. Railway on the night of the 27th February, 1965, resulting in injuries to 38 persons.	Shri Madhu Limaye	Dr. Ram Subhag Singh 2-3-1965
7	Intrusion into about 13,000 acres of land by Pakistan near karimsahi area in Kutch district of Gujarat.		Sardar Swaren Singh 3-3-1965
8	Proposed retrenchment of about 3,000 workers in E.M.E. workshops.	Shri S.M. Banerjee .	Dr. D.S. Raju
9	Reported decision taken by the officers of the L. I. C. to go on strike from the 9th March, 1965.	Shri Hukam Chand Kachwai	Shri T.T. Krishna- machari 5-3-1965
10	Murder of Sardar Pratap Singh Kairon and three other per- sons on the 6th February, 1965	Shri K. L. Balmiki .	Shri Jai Sukh Lal Hathi 8-3-1965
11	Reported large scale killing of an assault on the Harijans residing in Rajasthan villa- ges bordering Pakistan by dacoits of Pakistan.		Shri Jai Sukh Lal Hathi
12	Reported issue of new deten- tion orders by the Govern- ment to further detain the left Communist leaders in- cluding some who have been elected to the Kerala legislative Assembly.	Shri S.M. Banerjee .	Shri Gulzarilal Nanda 10-3-1965

1	2	3	4
13	Declaration of emergency by the Chief Commissioner of Manipur in one of its sub-	Shri Madhu Limaye	Shri Lalit Nareyan Mishra
	divisions and necessity for calling of troops.		11-3-1965
14	1,700 Naga hostiles to		Sardar Swaren Singh
	enter India from East Pakistan.		12-3-1965
15	the recent U.S. bombings	Sardar Kapur Singh .	Sardar Swaran Singh
	of North Vietnam made in the majority report of the International Control Com- mission signed by India.		15-3-1965
16	Reported concentration of two new battalions of East	Shrimati Renu Cha- kravartty	Sardar Swaran Singh
	Pakistan Rifles on the borders of Beru Bari in West Bengal and the reported occupation of 600 acres of Indian territory by Pakistan in that area.		16-3-1965
17	Ruthless demolition of Jhuggies in Jamuna Bazar, Delhi on the 13th March, 1965 re-	Shri Yashpal Singh	Shri Mehr Chand Khanna
	sulting in the death of a man.		19-3-1965
18	Firing by Pakistani Armed Forces in Cooch-Behar dis- trict and the reported pre- sence of foreign troops in the area.	Shri P.C. Borooah	Sardar Swaren Singh 19-3-1965
19	Indian Chinese propaganda	Shri Yashpal Singh	Shri Jai Sukh Lal Hathi
	literature into India, par- ticularly into Kerala through Ceylon.		22-3-1965
20	Shri Sudhir Ghosh's account of the Chinese withdrawal	Shri P.R.Chakraverti	Shri Lal Bahadur Shastri
	from N. E. F. A. in 1962, because of the presence of a U.S. Aircraft carrier off Calcutta, in response to an appeal from Shri Jawaharlal Nehru		22-3-1965
21	Raids on Indian village in Mekliganj area of Cooch- Behar by Pakistani forces.	Shri Prakash Vir Shastri	Sardar Swaran Singh
	Behar by Pakistani forces.		22-3-1965
22	vernment to continue Presi-	Shri Narendra Singh Mahida	Shri Gulzarilal Nanda
	dent's Rule in Kerala.		24-3-1965 

Use of gas by U. S. in Vietnam and Government of India's reaction thereto.  24 Continued firing by the East Pakistan Rifles in Cooch-Behar district of West Bengal.  25 Reported flight of a plane carrying the Chinese Premier, Mr. Chou-En-lai over Calcutta on the 23rd March, 1965.  26 Reported invitation to Sheikh Sardar Kapur Singh Sardar Swaran Sarda	Singh -1965 Singh
Pakistan Rifles in Cooch- Behar district of West  Bengal.  25 Reported flight of a plane car- rying the Chinese Premier, Mr. Chou-En-lai over Cal- cutta on the 23rd March, 1965.  26 Reported invitation to Sheikh Sardar Kapur Singh Sardar Swaran	-1965 a Singh
rying the Chinese Premier, Kachwai Mr. Chou-En-lai over Calcutta on the 23rd March, 1965.  26 Reported invitation to Sheikh Sardar Kapur Singh Sardar Swaran	5
	Singh
Abdullah by the Chinese Government to visit China and 31-3-1965 the Government of India's reaction thereto.	
27 Map published in the February, Sardar Buta Singh . Sardar Swaran 1965 issue of the magazine 'Soviet Land' showing Aksai I-4-1965 Chin as part of China.	Singh
23 Reported meeting between Shri Hem Barua Sardar Swarsh Si Sheikh Abdullah and the Chinese Prime Minister Mr. Chou-En-lai in Algiers.	
29 Reported robbery committed by armed dacoits in a train between Paman and Lalpur stations on Jhansi-Kanpur section of the Central Railway on the 24th March, 1965.	ig Singh
30 Police firing at Tanur in Kerala Shri Hukam Chand resulting in the death of Jana Kachwai Sangh worker.  Shri Jai Sukh La Kachwai 5-4-1965	al Hathi
Participation by the Indian Sardar Kapur Singh Sardar Swaran Ambassador in Kathmandu in the banquet given by the Government of Nepal to the Chinese Foreign Minister.	Singh
32 Situation arising out of the Shri Tridib Kumar sealing of the Indo-East Pakistan border to prevent the refugees coming from East Pakistan from entering India.  Sardar Swaran S 6-4-1965	Singh
33 Reported crash of an I. A. F. Shri Hukam Chand plane on the 5th April, 1965 Kachwai resulting in the death of five I.A.F. personnel.  Shri Y.P. Chava 7-4-1965	n
34 Recent visit to the areas border- Shri Diwan Chand ing Pakistan in the Kutch district of Gujarat.  Shri Gulzari Lai 7-4-1965	Ganda

I	2	3	4
35	Reported proposed visit of Mr. A. Z. Phizo to China and the	Kachwai	Sardar Swaran Singh
	Government of India's reaction thereto.	-	8-4-1965
36	Strike by the Employees of the Kerala State Transport	Shri Kishen Pattnayak	Shri Jai Sukh Lal Hathi
			8-4-1965
37	Reported removal of Indian Press correspondents from		Shri Dinesh Singh
	Cairo airport at the time of arrival of the Chinese Prime Minister.	•	9-4-1965
38	Reported murder of two person in a train between Sabou and Gagha stations on the Bh	ır Gulshan 1a-	Dr. Ram Subhag Singh
	galpur section of the Eastern Railway on the 6th April, 196		9-4-1965
39	Firing and intrusion into Indian territory by the East Pakistan Rifles in Cachar district of		Shri Jai Sukh Lal Hathi
	Assam.		12-4-1965
40	Recent visit of a South African doctor to the All India Ins-	Shri Ram Sewak Yadav	Dr. Sushila Nayar
	titute of Medical Sciences, New Delhi.		14-4-1965
4 I	India's offer for talks with Pakistan on Kutch border and	Shrimati Renu Chak- rayartty.	Sardar Swaran Singh
	subsequent refusal of Pakistan to withdraw from Kanjar- kot.	•	15-4-1965
42	Reported entry into Nagaland of 300 Naga hostiles return-	Shri Hukam Chand Kachwai.	Dr. D.S. Raju
	ing from East Pakistan with	Racinal.	19-4-1965
13	Postponement of the Prime Minister's visit to USA.	Shrimati Renu Chakra- vartty.	Sardar Swaran Singh
			20-4-1965
44	Reported firing by Pakistani troops on the Chief Minister	H.H. Maharaja Pratap Keshari Deo.	Shri A.M. Thomas
	of Punjab and party from across the cease-fire line in Chamb sector in Jammu on the 17th April, 1965.	Resilar Dec.	21-4-1965
45	Reported convening of inter- national conferences on	Shri Hari Vishnu Kamath.	Sardar Swaran Singh
	Cambodia and Laos and the Government of India's reaction thereto.	- 300000000	21-4-1965
46	Reported firing by Pakistani forces on an Indian Police	Shri Narendra Singh Mahida.	Shri Y.B. Chavan
	post about 50 miles East of Kanjarkot on the 20th April, 1965.	4740-2000	22-4-1965

1	2	3	4
47	Reported news about the esta- blishment of nuclear bases in the Indian Ocean by USA and U.K.	Shri Raghunath Singh	Sardar SwaranSingh
48	Reported heavy concentration of Chinese troops near Barahoti.	Shri Hukam Chand Kachwai.	Shri Y.B. Chavan
49	Plight of Indians and citizens of Indian origin in Zanzibar.	Shri Nath Pai	Shri Dinesh Singh
50	Reported occupation of Indian posts on Kutch border by Pakistan and reported cease-fire proposal.	Shri Hukam Chand Kachwai	30-4-1965  Shri Lal Bahadur Shastri  30-4-1965
51	Recent agitation by the students of the Aligarh Muslim University.	Shri Rameshwar Tantia	Shri M.C. Chagla 3-5-1965
52	Reported concentration of Pakistani troops on the India  —East Pakistan border.	Shri Diwan Chand Sharma.	Shri Y.B.Chavan 4-5-1965
53	Reported explosion near Silchar Railway station in Assam blas- ting the railway track and resulting in the death of some persons and injury to others.	Shri Hukam Chand Kachwai.	Shri Jai Sukh Lal Hathi 5-5-1965
54	Reported death of three persons in village Jagraon near Ludhiana on account of a bomb thrown from a plane, the death of three civilians and injury to one as a result of explosion near village Jangpur and the reported death of four persons on account of explosion of a bomb near Sidhwan Bet.	Shri Hukam Chand Kachwai	Shri Y.B. Chavan/ Shri A.M. Thomas 10-5-1965/11-5-1965
55	Arrest and internment of Sheikh Abdullah.	Shri Kishen Pattnayak	Shri Gulzarilal Nanda
56	Continuous firing by Pakistani troops on Indian posts in the Lathitilla -Dumabari Sector of Assam-East Pakistan	Shri Hem Barua	10-5-1965 Shri A.M. Thomas 11-5-1965
57	border.  Reported flights of Pakistani planes over Indian territory carrying troops and military equipment from West Pakistan to East Pakistan.	Shri U.M. Trivedi	Shri A.M. Thomas 11-5-1965
58	Reported intrusion by Pakistani aircraft into Indian territory in Rajasthan.	Shri Hukam Chand Kachwai.	Shri A.M. Thomas 11-5-1965

Subject	Laid on ,	Discussed on	Motion of Thanks adopted on	President's Message reported on
President's Address to both Houses of Parliament assembled together on the 17th February, 1965.	17-2-65	19-2-65 22-2-65 23-2-65 24-2-65 25-2-65 26-2-65 2-3-65	2-3-65	5-3-65
6. DIVISIONS :				
No. of Divisions held				26
, FINANCIAL BUSINESS :				
<b>A.</b> 1	RAILWAY BUI	OGET		
(i) Railway	Budget for	1965-66		
Subject			Presented on	General Discussion on
Budget (Railways) for 1965-66			18-2-65	3-3-6; 4-3-6; 5-3-6; 8-3-6; 9-3-6;

Subject	Discussed on	Voted on
Demands for Grants Nos. I to II, II-A, I2 to II respect of the Budget (Railways) for 1965-66	6 and 18 in 9-3-65 10-3-65 11-3-65	11-3-65

## (iii) Demands for Supplementary Grants (Railways)

Subject  Demands for Supplementary Grants in respect of Budget (Railways) for 1964-65.	Presented	Discussed	Voted
	on	on	on
Demands for Supplementary Grants in respect of Budget (Railways) for 1964-65.	5-3-65	12-3-65	12-3-65

## (iv) Demands for Excess Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (Railways) for 1962-63.	<b>23-4-</b> 65	-	
B. General E	BUDGET		
(i) General Budget	for 1965-66		
Subject		Presented on	General Discussion on
Buiget (General) for 1965-66		27-2-65	22-3-6 23-3-6 24-3-6 25-3-6
(ii) Demands for Grants on Acc	count (Genera	al Budget)	
Subject			voted on
Demands for Grants on Account in respect of (General) for 1965-66	the Budget		25-3-65
(iii) Demands for Grants (Go	eneral Budget	)	
Subject		Discussed on	voted on
emands for Grants of the Ministry/Department	of		
(1) Social Security		29-3-65	29-3-65
(-,		29-3-65	30-3-65
(2) Defence .		30-3-65	30-3-03
· ·			31-3-65
(2) Defence .		30-3-65	
(2) Defence . (3) Communications		30-3-65 31-3-65 31-3-65	31-3-65
<ul><li>(2) Defence .</li><li>(3) Communications</li><li>(4) External Affairs</li></ul>		30-3-65 31-3-65 31-3-65 1-4-65	31-3-65 1-4-65

Subject		Discussed on	voted on
(8) Community Development and Co-oper	ation	. 7-4-65	7-4-6
(9) Information and Broadcasting .	•	7-4-65 8-4-65 9-4-65	9-4-6
(10) Rehabilitation		9 <b>-4-6</b> 5 12-4-65	12-4-6
(11) Labour and Employment .		12-4-65 14-4-65	14-4-6
(12) Transport		14-4-65 15-4-65 19-4-65	19-4-6
(13) Health .		19-4-65 20-4-65	20-4-6
(14) Industry and Supply .	•	20-4-65 21-4-65	21-4 <b>-6</b>
(15) Education .		21-4-65 22-4-65 23-4-65	23-4-6
(16) Home Affairs	•	23-4-65 26-4-65 27-4-65	27-4-6
(17) Food and Agriculture		. 27-4-65 29-4-65 30-4-65	30-4-6
(18) Steel and Mines		1-5-65	1-5-6
(19) Petroleum and Chemicals		1-5-65	1-5-6
AT 5 P.M			
(20) Finance		)	
(21) Law		.	
(22) Works and Housing .		.	
(23) Atomic Energy		. }	1-5-6
(24) Parliamentary Affairs		.	
(25) Lok Sabha		.	
(26) Rajya Sabha			
(27) Secretariat of the Vice-President		. }	
(iv) Demands for Supplementa	rv Grants (	General)	
Subject	Presente		voted on

## (v) Demands for Excess Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1962-63.	29-4-65		
C. BUDGET IN RESPECT OF	STATE OF	Kerala	
(i) Kerala Budge	t for 1965-66		
Subject		Presented on	General Discussion on
Budget (Kerala) for 1965-66	•	8-3-65	19-3-65 25-3-65 26-3-65
(ii) Demands for Grants on	Account (Ke	rala)	
Subject		Discussed on	Voted on
Demand for Grants on Account in respect of the Bu for 1965-66.	ıdget (Kerala)	19-3-65 25-3-65 26-3-65	26-3-65
(iii) Demands for Gran	nts (Kerala )		
Subject		Discussed on	Voted on
Demands for Grants in respect of the Budget (Keral	a) for 1965-66	10-5-65	10-5-65
(iv) Demands for Supplemen	tary Grants (I	Kerala)	
Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of the Budget (Kerala) for 1964-65.	<b>26-2-6</b> 5	19-3-65 25-3-65 26-3-65	26-3-65

## 8. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55:

Subje	ct		Name of 1	Member	Date
. Indian Airlines Con	rporation	•	Shri Vidya Ch	aran Shukla	. 10-3-65
. Unfit Tonic for Ch	ildren		Dr. Ram Man	ohar Lohia .	6-5-65
3. Supply of Shoes to	Miners		Shri Kishen P	attnayak	. 7-5-65
. Allotment of scoote employees	rs to Govern	nment	Shri Hukam C	Chand Kachwai	10-5-65
. Bokaro Steel Projec	it		Shri Nath Pai		11-5-65
9. MEMBERS :					
	(i) (	Oath or Affi	rmation		
SI. Nam No.	e	Consti- tuency	State	Language of Oath/ Affirmation	Date or which oath affirmation made
Shrimati Gopika     trao Kannamwa	atai Mare- ar	Chanda	Maha- rashtra	Marathi (Oath)	17-2-1965
2. Shri H. K. Veera	nna Gowdh	Bangalore	Mysore	English (Oath)	26-2-1965
3. Shri Nar Deo .		Hathras	U.P.	Hindi (Oath)	<b>7</b> 4-3-1965
		(ii) Witi	hdrawals		
Nar	me of Memb	er	Date	e on which Chair to v	asked by th withdraw
r. Shri Mani Ram B	agri		. 5th	March and 11	rth <b>M</b> ay,1965.
2. Shri Madhu Lima	ıye .			5th	March, 1965.
3. Shri Priya Gupta				5th	March, 1965.
. Dr. Ram Manoha	r Lohia			5th	March, 1965.
5. Shri Dinen Bhatta	icharya .			10	March, 1965.
				10th	March, 1965.
6. Shri M. Elias .					

## (iii) Suspension

Sl. No	Name of Member	Date of suspension from the service of the House	Period for which suspended	Remarks	
ı	Shri Madhu Limaye .	8-4-65	A fortnight	The motion for was moved by S Narayan Sinha	suspensior Shri Satya
2	Shri Hem Barua	21-4-65	One week	The motion for s was moved Satya Narayan	by Shri
•		(iv) Resig	nation		
	Name	State	Consti- tuency		announ- t in the
Shr	ri Ajit Prasad Jain .	Mysore	Tumkur	2-4-65	2-4-65
		(v) Leave	e Granted		
SI. No.	Name of M	ember	]	Period for which leave	granted
I	Shri N. Arunachalam			16-11-1964 to 24-12	2-15(4
2	Shri Kashi Ram Gupta			17-2-1965 to 15-4-1965 to 30-4-1	
3	Dr. Saradish Roy			17-2-1965 to 16-4-1 17-4-1965 to 11-	
4	Shri Y. N. Singh			17-2-1965 to 24-3	3-1965.
5	Shri R. Umanath .			17-2-1965 to 16-4-1 17-4-1965 to 11-5	
6	Shri Biren Dutta			17-2-1965 to 3-3-194-3-1965 to 31-3	65 and 3-1965.
7	Shri Rajendranath Barua .			17-2-1965 to 15-3	-J¢f5.
8	Shri Laxmi Dass			17-2-1965 to 16-4-19 17-4-1965 to 11-5	
9	Shri M. Muhammad Ismail			15-3-1965 to 7-5-1	965.
10	Shri Ananda Nambiar .			17-2-1965 to 16-4	-1965.
II •	Shri Brij Raj Singh-Kotah .			17-2-1965 to 16-3-	1965

S1. No.		ame of Mem	iber		Period for	which lea	ive granted
2	Shri Paresh	Nath Kayal				965 to 17-4	-1965 and
13	Shri A. K. G	opalan .				965 to 16-4	1-1965 and
14	Shri Krishna	a Chandra Pa	nt		2 <b>2-</b> 3-1	965 to 2	20-4-1965.
15	Shri Bholara	m Paradhi			8-3-19	65 to 3	30-3-1965.
6	Shri Madala	Narayana S	wamy .			965 to 16-2 965 to 1	4-1965 and 11-5-1965.
17	Shri C.H.	Mohammad I	Koy <b>a</b>		17-2-1	965 to 6-	4-1965.
8	Shri Kolla	venkaiah			17-2-1	965 to 16	5-4-1965.
19	Shri Dasara	tha Deb .			27-3-1	965 to 1	1-5-1965.
20	Shri N.R.	Ghosh			22-2-1	965 to 9-	A-1965.
11	Shrimati Sav	vitri Nigam			19-4-1	965 to	7-5-1965.
10.	MOTIONS		(i) Motion	n for No-confi	dence		
В	rief Subject	Under rule	Membe	which leave of the	Whether leave was granted by the House	Date of dis- cussion	Decision of the House
				House was asked for	House		
tl	-confidence ne Council Ainisters	in 198 of	Shri Sure dranath Dwivedy	was asked for		15-3-65 16-3-65	Negatived
tl	ne Council		dranath	was asked for en- 9-3-65	Leave		Negatived
tl	ne Council	of	dranath Dwivedy	was asked for en- 9-3-65	Leave granted	e of Decis	
tl N	Brief subj	of  the Ministe irs on the tivities of p	dranath Dwivedy  (ii) M  Under rule	was asked for en- 9-3-65  otions  Member	Leave granted  Date dis cussion	16-3-65	ion of

## 11. OBITUARY REFERENCES:

SI. No.	Name and particulars of	Memb <del>ers</del> hip		Date of death	Date on which re- ference made
ı. S	hri E. Madhusudan Rao, sitt	ing member of Lok Sal	ha	29-12-64	17-2-65
	hri Badri Datt Pande, Men Assembly and the First Lok S		gislative	13-1-65	17-2-65
3. S	ardar Pratap Singh Kairon Assembly of India	, Member of the Cor	nstit <b>uen</b> t	6-2-65	17-2-65
	Shri Shankarrao Khanderao Lok Sabha	Dige, Member of the		18-2-65	24-2-65
	Shri R. Narayanaswami, A Sabha	Member of the Seco	nd Lok	6-3-65	9-3-65
6. I	or. Panjabrao S. Deshmukh,	sitting member of L	ok Sabha	10-4-65	12-4-65
SI. No.	Brief Subject	Name of Member	moved/ discuss- 'ed.		of the House
ı.	Alleged mis-reporting of Prime Minister's	Shri Mani Ram Bagri and others.	5-3-65	Consent	withheld.
	speech by certain News Agencies.				
2.	Question of privilege regarding a statement made by the Chairman of Bharat Sewak Samai, Delhi at a public me- eting regarding report of P.A.C. on B.S.S.	Sarvashri Brij Raj Singh and Ram Sewak Yadav.	19-4-65	Chairm	d and matter
3.	Question of privilege regarding certain conversation which the Minister of Home Affairs had with the Chairman of P.A.C. in the Lobby.	Shri Ram Sewak Yadav	21-4-65	sion, the reed we ker to the tion when the the Home	ome discus- he House agr- ith the Spea- close the mat- the conversa- vas stated to pate both by Minister of Affairs as by the Chair- A.C.

SI. No.	Brief Subject	Name of Member	Date on which motion D moved/ discuss- ed.	ecision of the House
4.	Question of privilege against "The Hindu" (Madras) for publishing a news report containing certain remarks purported to have been made by the Minister of Home Affairs in a public speech at Arrah about the report of P.A.C. on B.S.S. which he subsequently denied in press report.	Shri S. M. Banerjee	6-5-65	Letter of apology from the Editor of "The Hindu" accepted and the matter closed.
5.	Question of privilege against the "Indian Nation" (Patna) on the above (see item 4)	Shri S. M. Banerjee	6-5-65	Matter referred to the Committee of Privileges by the House.
6.	Question of privilege against "The Times of India" for mis-re- porting certain procee- dings of House of 4th May, 1965.	Shri Kishen Pattna- yak	7-5-65	The letter of regret by the Editor of Times of India ac- cepted and the mat- ter closed.
7.	Question of privilege regarding certain sta- tements made in a writ petition filed by Shri Limaye, M.P. in the Punjab High Court.	Sarvashri Vidya Cha- ran Shukla, Amar Singh Saigal and others	11-5-65	The House agreed that the notice might be kept pending till the decision of the High Court on the writ petition.
. 8.	Certain observations of the Attorney General before the Circuit Ben- ch of the Punjab High Court at New Delhi.	Shri Madhu Limaye	11-5-65	Consent withheld.
13. P.	APERS LAID ON THE	TABLE:		
	By Government .			472
	By Private Members			<i>:</i>
14.	PETITIONS:			
	Presented by Membe	ers		2
15.	QUESTIONS ANSWERE	D:		
	(i) Starred .			1260
-	(ii) Unstarred			3383
-	(iii) Short Notice .			19

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## 16. RESOLUTIONS :

## (i) Government Resolution

Subject		Name of Minister	Date of discussion	Decision of the House
Constitution of a Railw vention Committee	vay Con-	Shri S. K. Patil	10-5-65 11-5-65	Adopted
	(ii)	*Statutory Resolution	n	
Subject	Article of Constitut		Date of discussion	Decision of the House
Approval of the Pro- clamation in respect of the State of Kerala	356	Shri Jai Sukh Lal Hathi	6-5-65 7-5-65	Adopted
*Joint discussion t Kerala State Legislatus	re (Delegat	on the Resolution an ion of Powers) Bill, rivate Members' Reso	1965.	or consideration of th
Subject		Member	Date of discussion	
	ct Labour	Member  Shri Ananda Nam biar	discussion	4 Negatived
. Abolition of Contra system		Shri Ananda Nam	discussion  1-11-12-6. (Tent h Sission) 26-2-65	4 Negatived
. Abolition of Contra system . Situation in Vietnan	n	Shri Ananda Nam biar Dr. Ranen Sen .	discussion  1-11-12-6. (Tent h Sission) 26-2-65	Withdrawn by leave of the House.
Abolition of Contrasystem     Situation in Vietnar     Uplift of Scheduled	n Castes.	Shri Ananda Nam biar Dr. Ranen Sen .	discussion  1- 11-12-6. (Tenth S sion) 26-2-65 26-2-65	Withdrawn by leave of the House. Withdrawn by leave of the House.
. Abolition of Contrasystem  Situation in Vietnar  Uplift of Scheduled  Structure of education	n Castes .	Shri Ananda Nam biar Dr. Ranen Sen . Shri K. L. Balmiki	discussion  1- 11-12-6. (Tenth S sion) 26-2-65 26-2-65 12-3-65 12-3-65 26-3-65	Withdrawn by leave of the House. Withdrawn by leave of the House.
Abolition of Contrasystem  Situation in Vietnar  Uplift of Scheduled  Structure of education  Session of Parliame	n Castes . ion . nt	Shri Ananda Nambiar  Dr. Ranen Sen .  Shri K. L. Balmiki  Dr. L. M. Singhvi  Shri Prakash Vin	discussion  1- 11-12-6. (Tenth S stion) 26-2-65 26-2-65 12-3-65 12-3-65 26-3-65	Withdrawn by leave of the House.
Abolition of Contrasystem  Situation in Vietnar  Uplift of Scheduled  Structure of education  Session of Parliame  Development of Catropolitan area.	n Castes . ion . nt lcutta me-	Shri Ananda Nambiar  Dr. Ranen Sen .  Shri K. L. Balmiki  Dr. L. M. Singhvi  Shri Prakash Vin	discussion  1- 11-12-6. (Tent h S. stion) 26-2-65 26-2-65 12-3-65 12-3-65 26-3-65 12-3-65 26-3-65 26-3-65	Withdrawn by leave of the House. Withdrawn by leave of the House. Withdrawn by leave of the House. Negatived. Withdrawn by leave of the House. Negatived.
2. Abolition of Contrasystem 2. Situation in Vietnar 3. Uplift of Scheduled 4. Structure of education 5. Session of Parliame 6. Development of Catropolitan area. 7. Institution for r	n Castes . ion . nt lcutta me-	Shri Ananda Nambiar  Dr. Ranen Sen  Shri K. L. Balmiki  Dr. L. M. Singhvi  Shri Prakash Vin Shastri  Shri H. N. Mukerje	discussion  1- 11-12-6. (Tent h S ssion) 26-2-65 26-2-65 12-3-65 12-3-65 26-3-65 12-3-65 26-3-65 9-4-65 9-4-65	Withdrawn by leave of the House. Withdrawn by leave of the House. Withdrawn by leave of the House. Negatived. Withdrawn by leave of the House. Negatived. Negatived.

## 7. STATEMENTS BY MINISTERS :

S1. No.	Subject	Name of Minister		Date
ı.	2	3	pro-	4
1	Foreign Exchange Situation.	Shri T. T. Krishnamachari		17-2-6
2	Situation arising out of the long- shoremen's strike in U.S. Ports and the offer of the Australian Government to make a gift of wheat.	Shri C. Subramaniam	•	18-2-69
3	Government business for the week commencing the 22nd February, 1965.	Shri Satya Narayan Sinha	•	19-2-65
4	Allegations against some Chief Ministers and other Ministers of the State Governments.	Shri Lal Bahadur Shastri	•.	22-2-69
5	Recent meeting of the Chief Ministers of States and Ministers of the Central Government held on the 23rd and 24th February, 1965, on the language issue.			25 <b>-2-</b> 65
6	Government business for the week commencing the 2nd March, 1965.	Shri Satya Narayan Sinha	•	26-2-65
<b>7</b> .	Offer of the Canadian Govt, to make a gift of wheat.	Shri C. Subramaniam .	•	3-3-65
8	Government business for the week commencing the 8th March, 1965.	Shri Satya Narayan Sinha	•	5-3-65
9	Excise duties on certain steel products	Shri T. T. Krishnamachari		5-3-65
10	Government business for the week commencing the 15th March, 1965	Shri Satya Narayan Sinha		12-3-65
11	Government business for the week commencing the 22nd March, 1965	Shri Satya Narayan Sinha		19-3-65
12	Correcting the answer given on the 3rd March, 1965 to a supplementary by Shri Surendra Pal Singh on Starred Question No. 226 regarding working hours of Government offices.	Shri Lalit Narayan Mishra	٠	<b>24-3-6</b> 5
13	Decision of the Govt. to continue President's rule in Kerala.	Shri Gulzarilal Nanda .	•	<b>24+3-</b> 65
14	Government business for the week commencing the 29th March, 1965.	Shri Satya Narayan Sinha		<b>26-3-6</b> 5
15	Health of the President who under- went an eye operation in London.	Shri Lal Bahadur Shastri		2-4-65

1	<b>2</b>	3		4
16	Government business for the week commencing the 5th April, 1965.	Shri Satya Narayan Sinha		2-4-65
17	Correcting the answer given on the 30th March, 1965 to a supplemen- tary by Shri Yashpal Singh on Starred Question No. 646 regarding financial conditions of Panchayats			5-4-65
18	Government business for the week commencing the 12th April, 1965.	Shri Satya Narayan Sinha		9-4-65
19	Attack on Indian Police Post in Kutch Border by Pakistan Forces.	Shri Gulzarilal Nanda .		. 9-4-65
20	Situation on the Kutch border	Shri Gulzarilal Nanda .		12-4-65
21	Crash of an I.A.F. Dakota in the Naga hills on the 13th April, 1965, result- ing in the death of nine I.A.F. per- sonnel.		M <b>8</b> 1 M H H	.14-4-65
22	Government business for the week commencing the 19th April, 1965.	Shri Bali Ram Bhagat .		15-4-65
23	Government business for the week commencing the 26th April, 1965.	Shri Satya Narayan Sinha		<b>23-</b> 4-65
24	Attack by Pakistan Forces on the Kutch border.	Shri Y. B. Chavan		26-4-65
25	Government business for the week commencing the 3rd May, 1965.	Shri Satya Narayan Sinha		30-4-65
26	In pursuance of answers given on the 19th April 1965 to supplementaries on Starred Question No. 907, regarding supply of shoes to Ministers.	Shri D. Sanjivayya	•	3-5-65
27	An incident in the Mana Camp, Rai- pur on the 1st May, 1965.	Shri Mahavir Tyagi .		3-5-65
28	Situation on the Kutch border.	Shri Lal Bahadur Shastri	1	5-5-65, 6-5-65, 11-5-65.
29	Government business for the 10th and 11th May, 1965.	Shri Satya Narayan Sinha		7-5-65
30	Withdrawal of the Indian Diplomatic Mission from Southern Rhodesia.	Shri Dinesh Singh .		7-5-65
31	Setting up of a National Committee for organising the celebration of the Centenary of Gandhiji in 1969.	Shri M. C. Chagla .		10-5-65
32	Retrenchment of workers in E.M.E. workshops.	Shri A. M. Thomas	:	11-5-65
33	Adivasis in Maharashtra	Shri Ashoke K. Sen .		11-5-65
34	Prime Minister's visit to Nepal in April, 1965.	Shri Lal Bahadur Shastri	•	11-5-65

## 18. STATEMENT UNDER DIRECTION 115:

-2:2

Sl. No.	Subject	Member who raised the matter	Minister who re	- Date
I	Certain statement made in the House by the Mi- nister of Law and So- cial Security on the 16th March, 1965.	Shri Surendranath Dwivedy.	Shri Asoke K. Sen	25-3-65
19.	ANNOUNCEMENTS BY S	SPEAKER :		
	Subject			Date
1	Vacation of the seat of Shri K Chikballapur constituency of the Constitution, with o	of Mysore under clause	(1) of article 158	22-2-1965
	the State of Madhya Prac	r entered upon his offic desh.		
2		desh.  from secret documents	e as Governor of	<b>26-2-</b> 1965